COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 314 of 2018 & IA No. 1521 of 2018

Dated: 1st November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Ind Barath Energy (Utkal) Limited ...Appellant(s)

Versus.

Central Electricity Regulatory

...Respondent(s)

Commission & Anr.

Counsel for the Appellant(s) : Mr. Hemant Singh

Ms. Jyotsna Khatri

Counsel for the Respondent(s) : -

<u>ORDER</u>

At the request of learned counsel for the appellant, the matter is adjourned to **06.12.2018.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

Js/kt